

1	2	3	4	5	6	7	8	9	10
Koraput	81513	55.65	5302.33	54976	20.24	2732.95	60188	17.88	3028.46
Malkangiri	38833	43.26	3044.31	36758	23.61	3288.16	28380	17.22	1934.17
Mayurbhanj	202751	120.5	10822.54	88508	31.39	5818.66	116364	50.81164	8327.59
Nabarangapur	79118	49.85	4409.25	38178	12.27	1741.59	41227	14.22	2506.25
Nuapada	45796	31.55	2674.83	36798	18.62	2176.86	32196	20	2333.43
Rayagada	70423	41.59	3727.28	52161	19.37	2847.73	57533	27.64339	3769.23
Sambalpur	76646	38.37	3539.14	29216	16.62	2157.49	25717	7.21023	1968.99
Sonepur	31125	26.41	2570.12	29134	13.21	2331.36	22483	8.03155	1761.12
Sundargarh	54637	35.15	3267.01	57611	14.58	2912.05	45043	10.14	2182.39
Angul	NA	NA	NA	25395	5.48	1195.57	29526	6.47	1234.96
Baleshwar	NA	NA	NA	28271	10.35	2069.64	44003	11.58	1740.84
Bargarh	NA	NA	NA	55626	10.79	2014.25	27337	5.01397	1135.67
Bhadrak	NA	NA	NA	36381	7.64	1112.92	37583	12.96	1817.65
Jajpur	NA	NA	NA	25953	5.22	1238.57	52917	11.97	2125.7
Outtack	NA	NA	NA	NA	NA	NA	16606	3.17845	403.067
Jagatsinghpur	NA	NA	NA	NA	NA	NA	13110	1.23914	166.387
Kendrapara	NA	NA	NA	NA	NA	NA	3695	0.44381	83.29
Khordha	NA	NA	NA	NA	NA	NA	4820	0.61	88.91
Nayagarh	NA	NA	NA	NA	NA	NA	4321	0.66826	109.284
Puri	NA	NA	NA	NA	NA	NA	3598	0.32	34.29
<b>TOTAL</b>	<b>1394169</b>	<b>799.34</b>	<b>73346.62</b>	<b>1096711</b>	<b>405.23</b>	<b>57956.91</b>	<b>1105429</b>	<b>403.7461</b>	<b>59933.808</b>

#### Implementation of NREGS in Punjab

1929. SHRI NARESH GUJRAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the total budgetary allocation for the States under National Rural Employment Guarantee Scheme (NREGS) in the last three years; and

(b) how many people were given employment in Punjab in the last three years under this scheme and what was the total expense incurred, Year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The Central Government released Rs. 8640.85 crore during the year 2006-07, Rs. 12,610.39 crore during 2007-08 and Rs. 30,000.00 crore during 2008-09 for implementation of NREGA in the States.

(b) A household is the basic unit for providing employment under NREGA. Year- wise details of districts covered, number of households provided employment and expenditure under NREGA in Punjab State is as under :

Year	Number of Districts covered	Number of households provided employment	Total Expenditure (Rs. in Lakhs)
2006-07	1	31648	2500.21
2007-08	4	49690	3004.29
2008-09	20	147336	7204.95

#### Pace of PMGSY

1930. SHRIMATI VIPLOVE THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the attention of Government has been drawn to the slow pace of work in the country under the Pradhan Mantri Gram Sadak Yojana (PMGSY);

(b) if so, the details of such works which have not been completed within stipulated time, State-wise;

(c) the details of works which have been started in Himachal Pradesh under PMGSY during the year 2008-09 and the limit of stipulated time for each work; and

(d) the action taken by Government to expedite the works going on the PMGSY?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Yes, Sir.

(b) The details of such works, which, have not been completed within expected date during the last three year is given in the enclosed Statement-I (*See below*).

(c) The details of works which have been started in Himachal Pradesh under PMGSY during the year 2008-09 and the limit of stipulated time for each work are given in the enclosed Statement-II (*See below*).

(d) As per PMGSY Guidelines, implementation of the PMGSY is the responsibility of the State Governments. The State Governments have been advised to expedite the pace of execution of projects. On the part of the Ministry the following steps have been taken to facilitate timely completion of works under PMGSY.

- State Governments have been advised to augment executing capacity.
- Bidding document provision have been rationalized to enlarge the pool of eligible contractors. Flexibility has been given to the States to float packages above Rs. 10 crore and to permit joint ventures between big and small contractors.
- Delay in tendering and award of works also results in time overrun in execution of projects. In order to address this delay, State Governments have been advised to take